

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-20-2020**

Mr. Cholu Dias Petitioner
Versus
The Goa Coastal Zone Management
Authority & Others Respondents

Ms. Laxmi Sawant, Advocate for the Petitioner.

Mr. Manish Salkar, Government Advocate for the Respondents.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 31st July, 2020

P.C.

Heard Ms. Laxmi Sawant, the learned Counsel for the petitioner and Mr. Salkar, the learned Government Advocate for the respondents.

2. At the request of Mr. Salkar, we adjourn this matter to 07.08.2020.

M.S. JAWALKAR, J.

M.S. SONAK, J.

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